

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 2 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

ADVOCATE FOR PETITIONER/s:

D. N. NARAYAN BABU


ADVOCATE FOR RESPONDENT/s:

A MURALI & ABHIJIT ATUR
9663309317



ORDER

Heard Shri D.N. Narayan Babu, learned Counsel for the Petitioner and Shri A. Murali along with Shri Abhijit Atur, learned Counsel for the Respondent.

Learned Counsel for the Petitioner requests time as the Senior Counsel is not available. Learned Counsel for the Respondent reported ready.

Post the case on **31.01.2020**.


Member (T)
Verified
Krishna


Member (J)


Court Officer